

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 201 OF 2016

Dated: 23rd August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Gujarat Energy Transmission Corpn. Ltd. Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Subham Arya

ORDER

Issue notice to the respondents returnable on 13.09.2016. Dasti,
in addition, is permitted.

List the matter on **13.09.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**